

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/59/2016

NAME OF THE PETITIONER(S) : C Manoharan

NAME OF THE RESPONDENT(S) : Mathi Leathers Pvt Ltd and 7 others

UNDER SECTION : 397/398, 111, 237

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) *Santhoshanarayana & Co. Counsel*
A. L. Sathyanarayana Counsel for Petitioner *Alth...*

ORDER

No representation on behalf of both the parties. The matter is adjourned. Put up on **30.05.2017 at 10.30 A.M.**

Ch. Md. Sharief Tariq
 (Ch. Md. Sharief Tariq)
 Member (Judicial)

K. Anantha Padmanabha Swamy
 (K. Anantha Padmanabha Swamy)
 Member (Judicial)